



The Orissa Gazette

EXTRAORDINARY

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CUTTACK, THURSDAY, APRIL 22, 1937.

HOME DEPARTMENT.

NOTIFICATIONS.

The 22nd April 1937.

Under section 264(2) of the Government of India Act, 1935, the Provinces of Bihar, the Central Provinces and Berar, and Orissa have agreed that there shall be one Public Service Commission for that group of Provinces.

The 22nd April 1937.

His Excellency the Governor of Orissa has been pleased to appoint Khan Bahadur Muhammad Hamid to be a member of the Public Service Commission of Bihar, the Central Provinces and Berar, and Orissa.

P. T. MANSFIELD,

Chief Secretary to the Government of Orissa.